

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:70  
ANSWERED ON:25.07.2005  
MANGALORE FISHING HARBOUR  
Gowda Shri D.V. Sadananda

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government has approved the proposal of the Government of Karnataka for Mangalore Fishing Harbour II Stage;
- (b) if so, the details thereof;
- (c) whether the proposal of Rs.144.67 lakhs is also pending with the Union Government; and
- (d) if so, by when the amount is likely to be released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)&(b): Yes, Sir. The Union Government in September 1997 had accorded approval to the proposal of the Government of Karnataka for Mangalore Fishing Harbour Stage-II at a cost of Rs.75.00 lakhs under the Centrally Sponsored Scheme (CSS). The Central share to the tune of 50% of the project cost was released in two instalments to the State Government, the first instalments of Rs.30.00 lakhs in July, 2000 and the second of Rs.7.50 lakhs in June, 2003.

(c)&(d): No, Sir. On a proposal for Revised Cost Estimate of Rs.144.67 lakhs submitted by the Government of Karnataka, the State Government has been requested in August, 2004 to furnish adequate justification for the deviation in the approved project and inclusion of additional items together with firm project completion period.